

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

OFFICE ORDER

With the prior approval of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, the following posting & transfer of Driver is made in view of official exigencies with immediate effect :-

SN	Name of the driver & E-Code	From	To
1	Sh. Vinod Kumar, S/o Sh. Kalyan Singh, EC:10021	Office of the Principal Judge (HQ/HOD) Family Courts, Dwarka, New Delhi (on Diverted Capacity)	Pool Car Section, Saket Courts, New Delhi

Note :

- Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- The abovesaid driver be directed to join their duties in the transferee station forthwith.
- Earlier transfer & posting order no. 40414-40444/Pool Cars/T&P/ THC/2024 dated 29.10.2024 In respect of Driver Sh. Somnath, S/o Sh. Mahinder Lal, EC: 10035 mentioned at srl. no. 5 in the said order stands cancelled and he is directed to perform his duties with Ms. Nisha Saxena, Ld. Principal Judge, Family Courts, Saket.
- The concerned driver is further directed to handover the charge of vehicle (if any) and join his respective place of posting immediately.


(Naresh Kumar Laka)

Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No. 7187-7840 /Pool Cars/T&P/THC/2024 Dated 12 DEC. 2024

Copy forwarded for information and necessary action to:-

- The PS to Ld. The Principal District & Sessions Judge (HQs), R.No.302A, Tis Hazari Courts, Delhi.
- The PS to Ld. Principal Judge (HQ/HOD), Family Court, Dwarka, New Delhi.
- The Sr. Administrative Officer (Judl.) /Branch Incharge, Admin. Branch III, Central, THC, Delhi
- The A.O., Accounts Branch, (Central/South District), Tis Hazari, Saket Courts & Rouse Avenue Court Complex, Delhi/New Delhi
- The Branch Incharge, Pool Car Section, (Central/South District), Tis Hazari, Saket Courts & Rouse Avenue Court Complex, Delhi/New Delhi
- Personal File Admin. Branch III, (Central) THC.
- Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/South District), Tis Hazari, Saket Courts & Rouse Avenue Court Complex, Delhi/New Delhi
- The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
- The Drivers concerned with the directions to comply the order and handover the charge of vehicle (if any).


Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi